

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Srinagar /Jammu.

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 8489 – JK (LD) of 2026

DATED:- 09 - 07 - 2026

Sanction is hereby accorded to the appointment of officer's of Home Department as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the cases indicated against each including contempt, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 09.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to the Government, Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali)
Deputy Legal Remembrancer

Annexure to the Government Order No. 8489-JK (LD) of 2026 dated 09.07.2026.

S.No.	Title of the case	OIC
1	WP(C) titled Sahil Choudhary Vs. UT of J&K and others.	Mr. Gurmeet Singh SDPO R.S. Pura, Jammu.
2	WP(C) titled Smt. Sushma Jamwal Vs. UT of J&K and others.	Mr. Sachit Sharma, SDPO City East, Jammu.

[Handwritten signature]